

By E-Mail/Speed Post

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO. HC.VII-03/2019/5536/A**

From :- Shri Kaushik Kumar Sharma  
Jt. Registrar (Vigilance)  
Gauhati High Court  
Guwahati

To, The Registrar  
Gauhati High Court  
Itanagar Permanent Bench  
Naharlagun

Dated Guwahati, the 17<sup>th</sup> September, 2019.

Sub:- **Leave Encashment.**

Ref:- Your letter No. HC(IB)11/2013/4327-28 dated 06.09.2019.

Sir,

With reference to your letter on the subject cited above, I am directed to inform you the prayer of Shri Tadu Tamang, Joint Registrar, Gauhati High Court, Itanagar Permanent Bench for leave encashment for the block period of 2014-2015, 2016-2017 and 2018-2019, has been approved, (subject to availability of leave).

Shri Tamang may be informed accordingly.

Yours faithfully,

*scf*

**JT. REGISTRAR (VIGILANCE)**

**NO. HC.VII-03/2019/5537-5539/A dated 17.9.19**  
**Copy to:**

1. The Principal Accountant General (A&E), Itanagar, Arunachal Pradesh, for information.
2. Shri Tadu Tamang, Joint Registrar, Gauhati High Court, Itanagar Permanent Bench, Naharlagun.
- ✓ 3. The System Analyst, Gauhati High Court, Guwahati for information and necessary action

*17/9/19*  
**JT. REGISTRAR (VIGILANCE)**

*Per*